CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL WEST ZONAL BENCH, MUMBAI

(i) CUSTOMS APPEAL NO. 67 OF 2006

Shri Zarap IraniAppellant

Versus

Commissioner of Customs (Import), Mumbai ...Respondent

(ii) CUSTOMS APPEAL NO. 73 OF 2006

Shri Anand T. Kusre

.....Appellant

.....Appellant

Versus

Commissioner of Customs (Import), Mumbai ...Respondent

(iii) CUSTOMS APPEAL NO. 147 OF 2006

Ravindra Prakash Srivastava

Versus

Commissioner of Customs (Import), Mumbai ...Respondent

(iv) CUSTOMS APPEAL NO. 148 OF 2006

M. Sundaraman

.....Appellant

Versus

Commissioner of Customs (Import), Mumbai ...Respondent

APPEARANCE:

Shri Darshit K. Jain, Shri Vijayendra Purohit, Shri Manilal Kher, Advocates for the Appellant Nos. (i) & (ii)

Shri Darius Shroff, Sr. Advocate, Shri Sheroy M. Bodhanwala, Ms. Sakshi Sharma, Advocates for the Appellant Nos. (iii) & (iv)

Shri Ramesh Kumar, Authorised Representative for the Respondent

Date of hearing: September 01, 2021

ORDER SHEET

We have heard Shri Darshit K. Jain assisted by Shri Vijayendra Purohit and Shri Manilal Kher, learned Counsel for Appellant Nos. (i) & (ii); Shri Darius Shroff, Senior Advocate assisted by Shri Sheroy M. Bodhanwala and Ms. Sakshi Sharma for Appellant Nos. (iii) & (iv), and Shri Ramesh Kumar, learned Authorised Representative appearing for the Department. **Order Reserved.**

(JUSTICE DILIP GUPTA) PRESIDENT

(P. ANJANI KUMAR) MEMBER (TECHNICAL)

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